

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

144(ND)2012

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2019.**

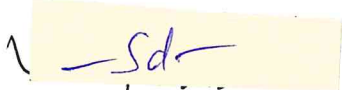
**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s.  
Fortune Developers International Pvt. Ltd & Ors.**

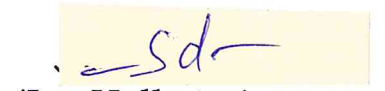
**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
<b>Present:</b>		Ms. Nalini, Ms. Radhika Malik, Advocates for the Petitioner.		
		Mr. Sidharth Sharma, Ms. Meema, Ms. Pallavi Pratap, Ms. Shruti Arora, Advocates for the Respondent.		

**ORDER**

Request for adjournment has been made by both the parties. At request  
adjourned to 3<sup>rd</sup> April, 2019.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**